

[Print](#)**Defective Case Register from 2025-01-17 to 2025-01-17**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WA/1778/2025	BIMBISAR DASH,A.G.A	2025-01-17	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid
2	D-WP(C)/2089/2025	BIRAJA PRASANNA DAS	2025-01-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
3	D-WP(C)/2114/2025	SUDHIR KUMAR MALLICK	2025-01-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-CMP/2112/2025	SUDHANSU SEKHAR JENA	2025-01-17	Put up for S.R after proper page marking in the Index.
5	D-WA/2009/2025	BIBEKANANDA NAYAK	2025-01-17	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid 2. Being aggrieved and Good Ground certificate not filed.
6	D-CRLREV/1741/2025	RAJENDRA NARAYAN ROUT	2025-01-17	1. Copy of Trial Court Judgement / Order - Xerox copy filed-Authenticated copy be filed.
7	D-CRLREV/38004/2024	TIRTH KUMAR SAHU	2025-01-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Period of Delay 84 days 2.Copy of Trial Court Judgement / Order - Not filed. 3. Age of appellant be reconciled as per lower court judgment. 4. Provision of Law Seems to be incorrect. 5. Code be corrected.Correct code may be 092200 6.Minor has executed the V>Nama.
8	D-WP(C)/1981/2025	RAGHUNATH BISWAL	2025-01-17	1.Hologram of Rs.50/- not affixed on the V.nama.2.Page no.32 not legible.
9	D-WP(C)/2002/2025	MANOJA KUMAR KHUNTIA	2025-01-17	1.Page no.58 not filed.
10	D-WP(C)/2059/2025		2025-01-17	1.Age Page no.21 in CONTC No.4003 of 2020 mentioned in the under Annex-7 does not tally with the averments-5 of the petition.Paragraphs as per the petition not correctly nos. in the declaration of the affidavit
11	D-WP(C)/2079/2025	BIPLABA P.B. BAHALI	2025-01-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Age of the petitioner not furnished in the cause title.
12	D-WP(C)/2090/2025	BIRAJA PRASANNA DAS	2025-01-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
13	D-TRPCRL/1664/2025	SUDEEP KUMAR SARANGI	2025-01-17	Copy of petition to be transferred not filed

14	D-MACA/1887/2025	PRASANTA KUMAR MAHALI	2025-01-17	16-PETITION/APEAL NOT IN TIME 1. Period of Delay 17 days
15	D-CMAPL/2083/2025	BRAJA MOHAN SARANGI	2025-01-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 29 days 2.C.copy of dismissal order not filed
16	D-CRLMC/1614/2025	ABHISHEK DASH	2025-01-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Certified copy of annex-1 not filed. 2. Name of the PS not correctly furnished in prayer of the petition. 3. HBAWF fee Rs. 50/- to be paid
17	D-WP(C)/2152/2025	DHANESWAR BEHERA	2025-01-17	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
18	D-CRLMC/1609/2025	ABHISHEK DASH	2025-01-17	1.Sl. no.2 not correctly furnished in affidavit. 2. Name of the PS not correctly mentioned in prayer of the petition. 3. Certified copy of annex-1 not filed.
19	D-WA/1783/2025	BIMBISAR DASH,A.G.A	2025-01-17	1.Authentication fee due on the Appellate Court Judgement Rs 2.25 /- not filed
20	D-CRLMC/1594/2025	BHABANI SANKAR DAS	2025-01-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Sl. no. 2 not correctly furnished in affidavit. 2. Page no.10 not attested
21	D-CRLMC/1613/2025	SASWAT KUMAR ACHARYA	2025-01-17	Receipt Showing Serv.copy To CBI not Filed.
22	D-CRLMC/1607/2025	SANTOSH KUMAR DASH	2025-01-17	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Age of the petitioner in cause title not tally with affidavit. 2. GR case number not correctly furnished in para no.1 of the I.A. petition
23	D-WA/2033/2025	BANSHIDHAR BAUG	2025-01-17	Put up for SR after filing of C. copy of impugned order
24	D-WP(C)/2055/2025	MANORANJAN PADHY	2025-01-17	SRP number mentioned in the synopsis and at paragraph 8 of the petition not tally to SRP case as annexed.
25	D-WP(C)/2057/2025	SUKANTA KUMAR DALAI	2025-01-17	Receipt showing service of copy on S C Transport not filed.
26	D-WP(C)/2136/2025	MANORANJAN PADHI	2025-01-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Code number not mentioned in the cause title.
27	D-WP(C)/2061/2025	SARAT CHANDRA	2025-01-17	H.C.B.A welfare fee not paid.

		MEKAP		
28	D-WP(C)/2062/2025	SARAT CHANDRA MEKAP	2025-01-17	H.C.B.A welfare fee not paid.
29	D- ABLAPL/1742/2025	SARADA PRASAD DASH	2025-01-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs/- 50 not paid in Vnama.
30	D-WP(C)/2063/2025	ARUN KUMAR PATRA	2025-01-17	Date of annex.7 mentioned in the index not tally to annex.7 as annexed.
31	D- CMAPL/2070/2025	ADV.	2025-01-17	Place it after filing of C.copy of dismissal order
32	D-MACA/1906/2025	ADAM ALI KHAN	2025-01-17	16-PETITION/APEAL NOT IN TIME 1. Period of Delay 9 days 2.statutory deposit not made
33	D-WP(C)/2119/2025		2025-01-17	1. Vakalatnama not filed.2.SR will be made after filing of vakalatnama .
34	D-WP(C)/2087/2025	AFRAAZ SUHAIL	2025-01-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Affidavit on behalf of petitioner no 1 to 11 and 13 to 21 neither sworn nor authorised .
35	D-BLAPL/1737/2025	SATYAPADA SHARMA	2025-01-17	1. Paragraphs mentioned in the Declaration is incorrect. 2.Deponent is a lady and certificate should be corrected accordingly
36	D-BLAPL/1738/2025	HIMANSHU BHUSAN DASH	2025-01-17	1. paragraphs mentioned in Declaration is incomplete and wrong. Annexure-1 and 3 not attested clearly.
37	D-CRLMP/1519/2025	MANISH NAG DAS	2025-01-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Provision of law not correctly furnished .C.fee of Rs 3/- to be filed on affidavit.Declaration left blank . 2.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 3..Name Of The Filing Advocate Not In Capital Letters In The Petition
38	D- ABLAPL/1289/2025	BIKRAM CHANDRA GHADEI	2025-01-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Haripada Das executed V.nama not mentioned as petitioner.
39	D-BLAPL/1694/2025	AKSHAYA KUMAR SAHOO	2025-01-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos. 8 and 9 not partially legible.2.S/O. not correct in rejection order and V.nama ,as per cause title
40	D-CRLMP/1521/2025	UMESH CHANDRA PATNAIK	2025-01-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Declaration left blank .

41	D-TRPCRL/1750/2025	RAMAKRISHNA NAIK	2025-01-17	Copy of petition to be transferred not filed
42	D-WP(C)/2030/2025		2025-01-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 14-NOT PROPERLY INDEXED. 15-ALL PAPERS NOT PROPERLY SIGNED. Index Annexure as well as body of petition not properly marked as Annexures as described in place of annexures it is marked as Appendix.This petition not properly filed under High court PIL rules.
43	D-CRLREV/1536/2025	PRADIPTA BEURA	2025-01-17	Being aggrieved may stick to one date
44	D-WP(C)/2124/2025	SUDHIR KUMAR MALLICK	2025-01-17	Writ petition pages consisting 1 to 17 but serial No of page not in order after page No 13 then 15 in place of 14 and page No 14 is available before page NO 16.
45	D-RSA/1972/2025	DAYANANDA MOHAPATRA	2025-01-17	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Provision of Law not furnished in I.A for condonation of delay.
46	D-WA/1795/2025	JAGAJIBAN PRADHAN	2025-01-17	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid
47	D-ABLAPL/1553/2025	ASMIYA RANJAN MAJHI	2025-01-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Occupation not mentioned in Affidavit.Page nos 20 to 32 not marked.Page 47 and 53 not correctly marked.
48	D-WA/1914/2025	MANORANJAN MISHRA	2025-01-17	Put up for SR after filing of C. copy of impugned order.
49	D-BLAPL/1662/2025	CHANDAN SAMANTARAY	2025-01-17	G.R number and P.S number not tally with cause title and first part of the petition copy.
50	D-RSA/47558/2024	ASHIS KUMAR MISHRA	2025-01-17	1.Deficit court fee of Rs 288/- not paid. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 2/- paid. Decree Rs. 4.50 not paid. 3. Undertaking for translated copy of oriya annexures not furnished. Court fee payable not correctly furnished.
51	D-BLAPL/1663/2025	CHANDAN SAMANTARAY	2025-01-17	P.S number not tally with cause title and first para of the petition copy
52	D-BLAPL/1669/2025	KRUSHNA CHANDRA DASH	2025-01-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 not partial neat.
53	D-RVWPET/2159/2025	RAMAKANTA SARANGI	2025-01-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 83 days

54	D-BLAPL/1672/2025	MANAS KUMAR CHAND	2025-01-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Honble Court not tally with Rejection order and cause title.Name of the petitioner not tally with cause title in affidavit
55	D-WP(C)/2125/2025	SUDHIR KUMAR MALLICK	2025-01-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
56	D-BLAPL/1671/2025	MANAS KUMAR CHAND	2025-01-17	Honble Court not tally with cause title and Rejection order.
57	D-CMAPL/51567/2024	ADV.	2025-01-17	1. Period of Delay 37 days 2. Place it after filing of C.copy of dismissal order
58	D-CRLMA/1719/2025	ADV.	2025-01-17	C.copy of dismissal order not filed. Provision of law not correctly furnished. date of dismissal not correctly furnished in the first page
59	D-CMP/2115/2025	TRILOCHAN PANIGRAHI	2025-01-17	Annexure-2 not properly page marked.
60	D-CRLMC/1776/2025	PANCHANAN PANIGRAHI	2025-01-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
61	D-ABLAPL/1670/2025	RAJENDRA KUMAR PRADHAN	2025-01-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
62	D-WP(C)/2142/2025	DIPTENDU SUNDAR RAY	2025-01-17	Date mentioned under annexure-6 not tally with Book mark index index and averment of the writ petition
63	D-BLAPL/1713/2025	BIBEKANANDA MAHAPATRA	2025-01-17	30-OTHER DEFECT (IF ANY) As per standing order dated.9.7.24 the name of victim/informant mentioned in the petition copy.Then S.R with be made
64	D-BLAPL/1710/2025	SUSHANTA KUMAR JOSHI	2025-01-17	1. Petition not correctly addressed to Honorable Court. 2. Date of Rejection order not tally with Index.
65	D-FAO/2169/2025	ADAM ALI KHAN	2025-01-17	Index synopsis and date chart as well as entire appeal memo not signed by the adv.
66	D-MACA/1834/2025	SUBRAT SATPATHY	2025-01-17	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. M.A.C.T NO not correctly furnished in index
67	D-BLAPL/1760/2025	PRAMOD KUMAR JENA	2025-01-17	As per standing order the name of informant shall not be mentioned in Petition.
68	D-ABLAPL/1725/2025	BIKRAM CHANDRA GHADEI	2025-01-17	C.T. No. , not furnished in para.5 of petition.
69	D-CRLMA/1367/2025	DIPTI RANJAN MOHAPATRA	2025-01-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Brief not correctly page marked
70	D-ABLAPL/1711/2025	GHANASHYAM DASH	2025-01-17	Date of disp.of not reflect in reference certificate, as per FIR.details.
71	D-FAO/2168/2025	ADAM ALI KHAN	2025-01-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

72	D-ABLAPL/1773/2025	TIKERAM MEHER	2025-01-17	Name of informant should not be mentioned as standing order.Pu up for further SR.
73	D-WP(C)/1938/2025	BISHAL BAIIVAB	2025-01-17	NEAT COPY OF PAGE NO 84 TO 88. 98 TO 103.105.106. 114 TO 124.142 TO 156 TO BE FILED
74	D-BLAPL/1707/2025	SUSHANTA KUMAR JOSHI	2025-01-17	As per rejection order, date not correct in index.
75	D-MACA/2163/2025	ADAM ALI KHAN	2025-01-17	date of judgement correctly not furnished in being aggrieved and index
76	D-WP(C)/1958/2025	ARUN KUMAR PATRA	2025-01-17	NEAT COPY OF PAGE NO 12 AND 13 TO BE FILED
77	D-BLAPL/1700/2025	AJAYA KUMAR NANDA	2025-01-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos. 10 11and 14 are not partially legible. 2.Name of trial court not tally with rejection order.
78	D-WP(C)/2038/2025	SURAVI MOHANTY	2025-01-17	DATE OF ACCEPTANCE NOT STATED IN V.NAMA
79	D-BLAPL/1699/2025	NIKUNJA KUMAR ROUT	2025-01-17	As per standing order no.3 dtd.9-7-2024, name of the prosecutrix / informant shall not be reflected in the petition. Then S.R. will be made.
80	D-MACA/1944/2025	GIRIJA PRASAD DUTTA	2025-01-17	Period of Delay 38 days
81	D-ABLAPL/1743/2025	LALATENDU JENA	2025-01-17	As per standing order no.3 dtd. 9-7-2024 , name of the prosecutrix / informant shall not be reflected in the petition. Then S.R. will be made.
82	D-BLAPL/1693/2025	AKSHAYA KUMAR SAHOO	2025-01-17	Nomenclature not furnished in V.Nama.
83	D-BLAPL/1718/2025	AMIT KUMAR NATH	2025-01-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of Petitioner not tally in Affidavit.H.C.B.A.W.F.Fee Rs.50 not filed in V.Nama.
84	D-WP(C)/2128/2025	DHANESWAR BEHERA	2025-01-17	1.Fathers name is not correctly furnished in affidavit.
85	D-BLAPL/1717/2025	SOUMYA RANJAN DAS	2025-01-17	14-NOT PROPERLY INDEXED. As per Rejection order the P.S.No not tally with Cause Title and F.I.R.copy.
86	D-BLAPL/1727/2025	SANTOSH CHANDRA ATABUDHI	2025-01-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Last portion of page no. 11 and 13 not partially legible.
87	D-CRLA/1723/2025	TUKUNA KUMAR MISHRA	2025-01-17	1.Date of impugned order seems to be incorrect 2.Index Synopsis and date chart filed without signature.(ii)Both number of trial and police station case appears to be incorrect in prayer as well as date of rejection order
88	D-CRLMC/1687/2025	SATYASHREE MOHANTY	2025-01-17	1.C.copy of Annex-1 not filed.
89	D-WP(C)/2185/2025	KISHORE KUMAR	2025-01-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

		MISHRA		1 synopsis and date chart not alphabetically page marked in the index.2.The name of the petitioner signed in the vakalatnama not tally with the cause title.
90	D-CRLMC/1621/2025	SATYABRATA DASH	2025-01-17	Provision Of Law Not Correctly Furnished On Top Of Cause Title.
91	D-ABLAPL/1703/2025	NIRMAL KUMAR ROUSTRAY	2025-01-17	Page no.8 marked twice.
92	D-BLAPL/1060/2025	RAJIB LOCHAN PATTNAIK	2025-01-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat.
93	D-CRLMP/1678/2025	GOPAL CHARAN MOHANTY	2025-01-17	1.page no.10 not neat and legible.
94	D-RPFAM/2086/2025	MONOMOY BASU	2025-01-17	This may be registered as C.R.L.M.P
95	D-OTAPL/2171/2025	UMESH CHANDRA SAHOO, (JR. S.C.)	2025-01-17	1. Period of Delay 11 days delay.
96	D-CRLMP/1666/2025	NIRMAL CHANDRA MOHANTY	2025-01-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Occupation of the petitioner not furnished in the affidavit.2.Paragraphs as per the petition not furnished in the declaration of the affidavit.3.Page nos.65 and 66 not filed
97	D-CRLMP/1557/2025	DURGA PRASAD DHAL	2025-01-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Provision of law not correctly furnished .
98	D-CRLMP/1673/2025	KODANDA KUMAR BHUYAN	2025-01-17	1.Bahama P.S. mentioned in the Annex-4 in the book marked Index not correctly furnished.2.Annex-6 not properly page marked.3.Page nos.78 116 117 and 118 not neat and legible.
99	D-WP(C)/2109/2025	BIJAYA KUMAR BEHERA 1	2025-01-17	Code no wrongly mentioned in the assessment slip

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 17-01-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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